

SCHEDULE II
FORM B

PUBLIC ACCOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF

GLOBAL RURAL NETCO LIMITED

1.	Name of Corporate Debtor	Global Rural Netco Limited
2.	Date of Incorporation of Corporate Debtors	13 th May 2009
3.	Authority Under Which Corporate Debtors is Incorporated/Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U64200MH2009PLC192365
5.	Address of the Registered Office And Principal Office (If Any) of Corporate Debtor	Global Vision, Electronic Sadan II, MIDC, TTC Industrial Area, Mahape, Navi Mumbai – 400710
6.	Date of Closure of Insolvency Resolutions Process	August 17, 2019
7.	Liquidation Commencement Date of Corporate Debtor	March 2, 2020 (Certified copy of NCLT Order received on March 4, 2020)
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	Mr Laxmikant Yeshwant Desai Regn No: IBBI/IPA-001/IP-P01669/2019-2020/12641
9.	Address and Email of the Liquidator, as registered with the Board	Address : 503, Atharva Society, M.B. Raut Road, Shivaji Park, Dadar West, Mumbai 400028 Email : lydesai@hotmail.com
10.	Address and Email to be used for correspondence with the Liquidator	Address : 503, Atharva Society, M.B. Raut Road, Shivaji Park, Dadar West, Mumbai 400028 Email for correspondence : lyd.grnl@gmail.com
11.	Last Date For Submission of Claims	April 3, 2020

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Global Rural Netco Limited on March 2, 2020 (certified copy of NCLT's order received by liquidator on March 4, 2020) under section 33 of the Code.
2. The stakeholders of Global Rural Netco Limited are hereby called upon to submit a proof of their claims, on or before April 3, 2020 to the liquidator at the address mentioned against item 10.
3. The financial creditors shall submit their proof of claims by electronic means only.
4. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
5. Submission of false or misleading proof of claims shall attract penalties.



Laxmikant Yeshwant Desai

Laxmikant Yeshwant Desai
Liquidator for Global Rural Netco Limited

Date and Place : Mumbai, March 6, 2020

Regn No: IBBI/IPA-001/IP-P01669/2019-2020/12641